

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

214. APPEAL/25(MB)2024

IN THE MATTER OF

Amritvarsha Constructions Private Limited Petitioner

Vs

Registrar Of Companies Mumbai Respondent

U/s 252 (1) of the Companies Act, 2013

Order Delivered on 10.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Appellant: Adv. Santosh Kini (VC)

For the Respondent:

ORDER

Adjourned to **28.08.2024**.

Sd/-
MADHU SINHA
Member (Technical)
//Avdhesh K Patel//

Sd/-
REETA KOHLI
Member (Judicial)